Written Answers to

Prasar Bharti Recruitment Board

3462. SHRIMATI MOHSINA KIDWAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of employees handed over to Prasar Bharati by Government of India in 1997 for DD and AIR separately, programming and engineering, wing-wise;

(b) the number of employees retired from DD and AIR since then, year-wise along with current status, group-wise;

(c) the current status of constitution of Prasar Bharati Recruitment Board;

(d) the ratio of employees in DD and AIR, separately, serving the population of India since 1997 and current status as compared with BBC; and

(e) the steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) The information is being collected and will be laid on the Table of the House.

(c) The Prasar Bharati Recruitment Board has not yet been constituted.

(d) and (e) The information is being collected and will be laid on the Table of the House.

Extension of licence period for DTH operators

3463. DR. CHANDAN MITRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government proposes to extend the licence period for direct to home (DTH) operators from 10 years to 20 years;

(b) if so, the details thereof along with the reasons therefor;

(c) whether Government also proposes to allow existing DTH operators to migrate to the new regime at any time during the currency of their existing licences; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) to (d) As per